

[Shri Anthony Pillai]

today. I would like to know the reason for his silence today.

Mr. Speaker: The hon. Member says that the Minister stated that he will reduce the taxes on motor vehicles....

Shri Anthony Pillai: In the Bill it is stated that motor vehicles up to 15 horse power will have one rate and others above 15 h.p. will have another rate—Rs. 1,000 and Rs. 3,000. But the Minister said that he would change 15 horse power to 20 horse power. Not only is it something which I have heard but it is also reported in the newspapers.

Shri Morarji Desai: I said that on those cars which are medium cars Rs. 3,000 will not be taken but Rs. 1,000 will be taken. That will be done by notification. (*Interruption*).

Sir, I am grateful to the hon. Members for their cooperation in getting this Bill passed within the shortest time-possible. I can only say that I shall carefully bear in mind whatever

the hon. Members have said on the third reading and try to benefit by their suggestions and their criticism.

Mr. Speaker: The question is:

“That the Bill, as amended, be passed.”

The motion was adopted.

18.41 hrs.

**BUSINESS ADVISORY COMMITTEE
FIFTY-FIRST REPORT**

Shri Rane: Sir, I beg to present the Fifty-first Report of the Business Advisory Committee.

Mr. Speaker: The House will now stand adjourned to meet again at 11 tomorrow.

18.42 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, April 22, 1960|Vaisakha 2, 1882 (Saka).